

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3414  
ANSWERED ON:07.09.2007  
CONSTRUCTION OF BRIDGES  
Mohale Shri Punnulal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received proposals from the State Governments for construction of bridges under Pradhan Mantri Gram Sadak Yojana (PMGSY) during last year and till date;
- (b) if so, the details thereof, State-wise; and
- (c) the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) According to the Pradhan Mantri Gram Sadak Yojana Guidelines separate Detailed Project Reports (DPRs) are required to be submitted by State Governments only for bridges exceeding 25 meters. In such cases, pro-rata costs beyond 25 meters and the agency charges, if any, will be borne by the State Government. During the last one year and till date, 218 bridges (including ADB funded Projects) exceeding 25 meters were cleared for which Central share is Rs.181.586 crore and State share is Rs.204.448 crore. State-wise details of the projects cleared have been furnished in the Annexure.